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Assam Revenue Recovery (Extension To Lushai Hills) Act, 1954

18 of 1954

[12 May 1954]

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PREAMBLE

An

Act to extend the provisions of the Revenue Recovery Act, 1890 to Lushai Hills District.

Whereas the Revenue Recovery Act, 1890 (Act No. I of 1890). is not in force in Lushai Hills District;

And whereas it is expedient to being the said Act into force in the said District.

It is hereby enacted as follows: --

1. Short title, extent and commencement :-

- (1) This Act may be called the Assam Revenue Recovery (Extension to Lushai Hills) Act, 1954.
- (2) It extends to the Lushai Hills District.
- (3) It shall come into force at once

2. Application of the Act No. 1 of 1990 to the Lushai Hills District :-

All the provisions of the Revenue Recovery Act, 1890 (Act No. I of 1890), as amended from time to time, subject to any amendments to which it is for the time being subject in the rest of Assam, shall

apply to the Lushai Hills District.